

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P No.03/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11th September 2017, 10.30 A.M

Name of the Company	Nicco Corporation Ltd -Vs- Asset Reconstruction Co.of India Ltd.		
Under Section	14 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1.	Mr. Jishnu Saha, Sr. Adv.	} Appearing on behalf of	Pratik Adv. Adv
2.	Mr. Pratik Ghosh, Adv.		

1. Rahul Auddy,
Adv.

Nicco Corporation

Rahul Auddy.
11/9/17.

ORDER

Ld. Counsel for the applicant and the corporate debtor are present.

List the matter on 12/09/2017.


(Jinan K.R.)
Member (J)


(Vijai-Pratap Singh)
Member (J)